Notifications regarding Appointments, Promotions, Leave, etc., of Officers issued by the Ministry of Defence

MINISTRY OF DEFENCE

No. 481, dated 8th March 1960.—On return from leave, Shri S. Devanath, a perm. Grade I and Offg. Selection Grade Officer of the C.S.S. resumed the appptt. of Dy. Secy. Min. of Def. w.e.f. 15th Jan. 1960.

No. 482, dated 3rd March 1960.—On return from leave, Shri Sewa Singh, a perm. Grade I Officer of the C.S.S. resumed the appptt. of Under Secy. Min. of Def. w.e.f. 2nd Mar. 1960.

No. 483, dated 8th March 1960.—On return from leave, Shri B. P. Srivastava, a perm. Grade I Officer of the C.S.S. resumed the appptt. of Under Secy., Min. of Def. w.e.f. 7th Mar, 1960.

No. 484, dated 8th March 1960.—Shri K. K. Dar, a perm. Grade 1 and Offg. Selection Grade Officer of the C.S.S., Dy. Secy., Min. of Def. is granted earned leave for 55 days combined with commuted leave for 26 days w.e.f. 18th Jan. 1960.

RESEARCH & DEVELOPMENT ORGANISATION

No. 485, dated 4th March 1960.—The President is pleased to make the following appointments:—

Shri N. R. KRISHNASWAMY, perm. WM (DADGOF)/offg. Sr. DADGOF to be Supdt. of Development Grade I, Defence Metallurgical Research Laboratory, ICHAPUR, on deputation for 2 years. 22nd Jan. 1960.

Dr. SISIR KUMAR SINHA, perm. Asstt. Professor of Chemistry, Darjeeling, Government College in the West Bengal Educational Service (Men’s Branch) to be tempy. Senior Scientific Officer, Grade I, Technical Development Establishment, Military Explosives, Kirkee, on probation for 2 years, 13th Jan. 1960.

No. 486, dated 8th March 1960.—The President is pleased to make the following appointment:—

Dr. Jagannath P. Chawla to be Director Grade II in the Research and Development Organisation for a period of one year w.e.f. 24th Feb. 1960 until further orders.

No. 487, dated 5th March 1960.—The President is pleased to make the following appointments:—

Defence Science Service


R. K. SUNDARESAN, Under Secy.

No. 488, dated 7th March 1960.—The President is pleased to make the following appointments:—

Defence Science Service

On successful completion of the probationary period of two years on the 17th Sep. 1959, Shri Trichinopoly Ramamurthi Thiagarajan to be perm. Junior Scientific Officer (Mechanical Engineering), 18th Sep. 1959.

On transfer from the Defence Science Laboratory, Delhi Shri T. R. Thiagarajan, perm. Junior Scientific Officer (Mechanical Engineering), to be offg. Senior Scientific Officer Grade II (Mechanical Engineering), Defence Laboratory, Jodhpur, in an existing vacancy, 8th Sep. 1958 (AN).

On transfer to the Defence Laboratory, Jodhpur, Shri T. R. Thiagarajan, perm. Junior Scientific Officer (Mechanical Engineering), relinquished his appointment, 7th Sep. 1959 (AN).

R. K. SUNDARESAN, Under Secy.

No. 489, dated 7th March 1960.—The following appointment is made:—

On transfer from G. S. Branch, Shri B. S. Bhatnagar, perm. Supdt./offg. O.S. appointed in the same capacity vice Shri J. L. Kapur transferred, 22nd Feb. 1960.

S. S. TANEJA, Asstt. C.A.O.

No. 490, dated 4th March 1960.—The following promotion is made:—

Defence Science Service

Dr. R. S. Varma, perm. Principal Scientific Officer Defence Science Laboratory, Delhi, to be Director Grade II in that Laboratory, 15th November, 1959.

No. 491, dated 5th March 1960.—Consequent on acceptance of his resignation, Shri Krishnamj, Senior Scientific Officer Grade I (Electronics) relinquished the appointment, 26th Feb. 1960 (AN).

No. 492, dated 2nd March 1960.—The undermentioned officer died on 1st February 1960 (AN):—

Shri HIRENDRARLAL DAS, perm. SSO Grade II, Defence Metallurgical Research Laboratory, ICHAPUR.

R. K. SUNDARESAN, Under Secy.

No. 493, dated 8th March 1960.—The following officers are granted leave:—

Shri P. C. Rath, temy. Junior Scientific Officer, earned leave for 20 days, 5th Oct. 1959.
Shri N. Balasubramanian, temy. Junior Scientific Officer; earned leave for 25 days, 3rd Feb. 1960.

Defence Science Laboratory (DSO)
Dr. V. R. Thirunavekara, perm. Senior Scientific Officer, earned leave for 16 days, 3rd Feb. 1960.

S. S. TANEJA, Asstt. C.A.O.

Defence Production Organisation
No. 494, dated 4th March 1960.—The President is pleased to make the following appointment:
Shri Sri Krishan Chadah to be Senior Scientific Officer, Grade II in the Directorate of Stores Production (Navy) on probation for two years, 20th Jan. 1960.

R. K. SUNDARESAN, Under Secy.

DIE. GENL., ORD. Fy.
No. 495, dated 5th March 1960.—The President is pleased to confirm Shri S. N. Sharda, tempy. Officer Supervisor in the grade of Officer Supervisor, 1st June 1959.

INDIAN ORDNANCE FACTORIES SERVICE
No. 496, dated 6th March 1960.—The President is pleased to make the following appointments:
No. 497, dated 5th March 1960.—The President is pleased to accept the resignation of Shri A. N. Mukherjee, perm. A.W.M., 3rd Feb. 1960.

K. RAJAGOPALAN, Under Secy.

JOINT CIPHER BUREAU
498, dated 4th March 1960.—The undersigned officer is granted leave:

ARMED FORCES INFORMATION OFFICE
No. 499, dated 1st March 1960.—The President is pleased to appoint Shri Radhakrishnan Pisharoty as temy. Asstt. Chief Compilation Officer, commuted leave for 14 days, 3rd Feb. 1960.

S. S. TANEJA, Asstt. C.A.O.

Army Branch
No. 500, dated 8th March 1960.—The President is pleased to make the following appointment:

COMM & STAFF
To be B. Art'y. a Cond.

To be Commrs. an Inf. Bde.

To be Commrs. an Indep. Art'y. Bde.

Army Headquarters
To be D.P.S.

S. DEVANATH, Dy. Seyr.

No. 501, dated 5th March 1960.—The President is pleased to make the following appointments:

Army Headquarters
AG's Branch


Army Headquarters
Med. Dir.
Shri S. B. Sen, perm. Supdt., as Officer Supervisor, in an offg. capacity, from 16th Nov. 1959 to 21st Jan. 1960 vice Shri R. S. Mathur, on leave.

B. R. ARORA, Asstt. C.A.O.

No. 502, dated 9th March 1960.—The following appointments are made:

Regular Army
Permanent Regular Commission (Special List)
The undersigned regular officer is transferred to a permanent regular commission in the Special List of Record Officers:
Capt. RAM GOPAL MEHTA (IC-9498 now SL 367), 29th Dec. 1959.

No. 503, dated 9th March 1960.—The President is pleased to make the following appointments:

Regular Army
Short Service Regular Commission
The undersigned ex-Short Service Regular Commissioned officer to be Lt. for a period of 3 years w.e.f. 18th June 1958 under AI 8/S/57 with seniority for promotion and increment of pay as indicated against his name:
Shanti Parkash (ex-SS 14834 now SS 17614) Engineers with seniority as 2/Lt. from 8th Nov. 1948 and as Lt. from 8th Nov. 1950 but for purpose of pay only from 8th Nov. 1948.

(This cancels M. of D. Note, No. 1998 dated 15th Oct. 1958 published in the Gazette dated 1st Nov. 1958 in so far as it relates to the officer named above).

No. 504, dated 3rd March 1960.—The President is pleased to make the following appointments for a period of three years under A.I. 15/S/46.

Regular Army
Army Medical Corps
Short Service Regular Commission
To be Lts. (on prob.)


No. 505, dated 9th March 1960.—The following appointment is made:

Regular Army
The undersigned regular retired officer has been re-employed in the substantive rank of Capt. for a period of 3 years w.e.f. 25th Dec. 1959 under AI 8/S/57 with seniority for increments of pay as indicated against his name:
Bhagwan Singh (IC-9988) Engineers with seniority from 12th Apr. 1948 but for purposes of pay only from 12th Apr. 1946.
No. 506, dated 9th March 1960.—The undermentioned retired officer who was re-employed under At 6/5/57 is permitted to revert to the retired list:—

REGULAR ARMY

MAHIDHAR, Under Secy.


MILITARY ENGINEER SERVICES
Shri M. K. S. Naidu.

BRITISH BAHADUR, Under Secy.

No. 508, dated 29th February 1960.—The following promotions are made:—

REGULAR ARMY
Regular Commission
To be Subs. Maj-Cen.

REGULAR ARMY
Regular Commission
Ctsps. to be Majs.
(His cancels M. of D. Notn. No. 2225, dated 15th Nov. 1957, published in the Gazette of India, dated 23rd Nov., 1957, in so far as it relates to this officer).
N. M. Frischley (IC-4415), Infy., 29th Apr. 1957.
(This cancels M. of D. Notn. No. 1675, dated 21st Aug. 1959, published in the Gazette of India, dated 5th Sep. 1959, in so far as it relates to this officer).
M. R. Nagarajan (IC-4235), Devendra Swaroop (IC-4241), H. P. Apte (IC-4242), S. P. Datta (IC-4244), Sukhdev Singh (IC-4248), K. S. Sivaramanakrishnan (IC-4250), D. N. Mullick (IC-4253), R. K. Verma (IC-4260), B. Mukherji (IC-4361) and S. N. Bhaskar (IC-4239), F. M.E., 10th Dec. 1959.
H. S. Ranga (IC-4185), A. D. Agarwal (IC-4224), N. Gopalaswami Rao (IC-4209), Sham Behari Lal (IC-4211), V. M. Gupta (IC-4217), K. K. Sharma (IC-4211), Dinesh Chandra (IC-4224), K. N. Tandon (IC-4248), A. Y. Moghe (IC-4230) and S. C. Bhattacharyya (IC-4235), F. M.E., 10th Dec. 1959.
M. M. Datta (IC-4245), Engineers, 10th Dec. 1959.

Lt. to be Capt.
Subramanian (IC-2162), Engineers, 16th June 1958.
P. M. Iramdar (IC-6189) and A. S. Rawat (IC-6243), Signals, 6th Oct. 1959.
P. Vidyasagar (IC-7307) and V. V. Bhuangraru (IC-7335), E.M.E., 6th Oct. 1959.

2/Lt. to be Lt.
H. N. Tripathi (IC-7631), Engineers, 7th June 1956.
(This cancels M. of D. Notn. No. 2114, dated 18th Nov. 1958, published in the Gazette of India, dated 29th Nov. 1958, in so far as it relates to this officer).

R. C. Kantra (IC-10084), Prem Sagar (IC-10112), S. H. Mirchandani (IC-10115), S. P. Purii (IC-10120), A. K. Sethi (IC-10129), H. R. Hande (IC-10132), K. N. Srivastava (IC-10145), C. P. Kapoor (IC-10145), V. K. Barra (IC-10148), Rajendra Kumar (IC-10155), N. L. Karkini (IC-10160), P. N. Sood (IC-10166), A. K. Mitra (IC-10173) and N.F.D. Amin (IC-10181), A.O.C., 15th Dec. 1959.

Short Service Regular Commission
Lt. to be quasi subs. Capt.
Chattur Singh (SS-16261), Infy., 18th Apr. 1958.

REGULAR ARMY
Temporary Commission

The undermentioned Lt. is promoted to the quasi sub rank of Capt. w.e.f. 6th Oct. 1959 with seniority as indicated against his name:—

REGULAR ARMY
ARMY MEDICAL CORPS
Permanent Regular Commission
Ctpt. to be Maj.

REGULAR ARMY
MILITARY NURSING SERVICE
Permanent Regular Commission
Maj. to be Lt. Col.

REGULAR ARMY
ARMY DENTAL CORPS

Short Service Regular Commission
Lt. to be Capt.

MAHIDHAR, Under Secy.

No. 510, dated 4th March 1960.—The following promotions are made:—

REGULAR ARMY
Infantry
The Garhwal Rif.
To be Jemdrs.
BHM Bachan Singh Rawat (No. 40352765 now JC-10218), 29th Dec. 1959.

The Dogra Regt.
To be Jemdrs.

The Kumaon Regt.
To be Subs.
Hav. Bhalwan Singh (No. 4158226 now JC-10219), 30th Nov. 1959.
Hav. Ram Singh (No. 4185070 now JC-10220), 9th Dec. 1959.

The Punjab Regt.
To be Subdrs.

To be Jemdrs.

1 GR
To be Subdrs.

To be Jemdrs.
BHM Bishaubahadur Ale (No. 5080526 now JC-10208), 21st Dec. 1959.

8 GR
To be Jemdr.

11 GR
To be Jemdr.
Hav./Clk Gurdev Singh Gill (No. 1405985 now JC-10204), 3rd Mar. 1956 with antedate of seniority without effect on pay and allowances from 1st May 1954.

K. V. RAMANAMURTHI, Under Secy.
No. 514, dated 8th March 1960.—The following relinquishment is made:

ARMY HEADQUARTERS
Q.M.G.'s Branch
On transfer to the office of Chief Engineer, Western Command, Shri V. S. Devdhar, offg. S.S.W., relinquished the appointment, 23rd Feb. 1960.

S. S. TANEJA, Asstt. CA.O.
No. 515, dated 4th March 1960.—The undermentioned officers are permitted to relinquish their commission:

ARMY MEDICAL CORPS
Short Service Regular Commission
Capt. (Miss) P. Nagpal now (Mrs.) P. Bhatia (MS-5.160), 30th Dec. 1959.

MAHIDHAR, Under Secy.
No. 516, dated 8th March 1960.—The undermentioned officers resigned from service the date indicated against his name:

COLLEGE OF MILITARY ENGINEERING, KIRKEE
Shri P. C. VASANDANI, Assistant Professor, 18th Jan. 1960 F.N.

K. V. RAMANAMURTHI Under Secy.
No. 518, dated 19th March 1960.—The undermentioned officer is permitted to resign his commission:

**TERRITORIAL ARMY**

**Territorial Commission**


M. M. SEN, Dy. Secy.

No. 517, dated 9th March 1960.—The undermentioned officer is permitted to retire from Army service and is transferred to the Regular Reserve of Officers (Class 'X'):

**JEMDR/SI/GD**

Tirpal Singh RAYVAT (JC-8056).

No. 518, dated 9th March 1960.—The undermentioned officers are permitted to resign their commission:

**ARMY HEADQUARTERS**

**QM-G's Branch**


S. S. TANEJA, Asst. C.A.O.

No. 523, dated 9th March 1960.—The following officer is granted leave:

**ARMY HEADQUARTERS**

**MILITARY CORPS**


K. LAKSHMAN RAO, Under Secy.

No. 524, dated 7th March 1960.—The following transfer is made:

**ARMY HEADQUARTERS**

**M.R.D. DTE**

Shri R. S. Madan, perm. O.S., transferred to Naval Headquarters, 13th Feb. 1960 (AN).

B. R. ARORA, Asstt. C.A.O.

No. 525, dated 9th March 1960.—Corrigenda—(i) In M. of D. Notn. No. 1999, dated 17th Oct. 1958 published on 1st Nov. 1958 under the heading "Regular Army—Army Medical Corps (Short Service Regular Commission) to be Lieut. (on probation)" against the name of G. D. D'Moyna (MS-6296) for "30th Aug. 1958", read "with seniority for pay and promotion from 1st Mar. 1958 (includes 6 months ante date for house appointment which will not count for gratuity)".

(ii) In M. of D. Notn. No. 2093, dated 8th Nov. 1958, published on 12th Dec. 1958 under the heading "Regular Army—Army Medical Corps (Short Service Regular Commission) to be Lieut. (on probation) against the name of (Miss) M. S. Bevins (MS-0297) for "30th Aug. 1958", read "with seniority for pay and promotion from 26th Sept. 1958 (includes 6 months ante date for house appointment which will not count for gratuity)".


(iv) In M. of D. Notn. No. 2093, dated 8th Nov. 1958, published on 22nd Nov. 1958 under the heading "Regular Army—Army Medical Corps (Short Service Regular Commission) to be Lieut. (on probation) against the name of (Miss) Kusumini SRIVASTAVA, M.B., B.S. (MS-6327), after 26th Sep. 1958 add "with seniority for pay and promotion from 26th Mar. 1958 (includes 6 months ante date for house appointment which will not count for gratuity)."

(v) In M. of D. Notn. No. 2093, dated 8th Nov. 1958, published on 22nd Nov. 1958 under the heading "Regular Army—Army Medical Corps (Short Service Regular Commission) to be Lieut. (on probation) against the name of (Miss) Manisha KUMAR, G.ÖEL, M.B., B.S. (MS-6326), after 26th Sep. 1958 add "with seniority for pay and promotion from 26th Mar. 1958 (includes 6 months ante date for house appointment which will not count for gratuity)".

(vi) In the Min. of Def. Notn. No. 1043, dated 26th May 1958 published in the Gazette of India dated 7th June 1958 under the heading "REGULAR ARMY" sub head "Emergency Commissions" (Quasi subh. Capt. to be quasi subh. Majs.) delete the name of "Capt. Jagat Singh (IC 11287) for "Gopala Kumari NAYAR (IC 4892), A.S.C.,"

(vii) In the Min. of Def. Notn. No. 1043, dated 26th May 1958 published in the Gazette of India dated 7th June 1958, under the heading "REGULAR ARMY" sub head "Emergency Commissions" (Quasi subh. Capt. to be quasi subh. Majs.) delete the name of "Capt. Jagat Singh (IC 11287) for "Gopala Kumari NAYAR (IC 4892), A.S.C.,"

MAHIDHAR, Under Secy.
No. 528, dated 5th March 1960.—Corrigendum.—(i) In M. of D. Notn. No. 2334, dated 24th Apr. 1959, published in the Gazette of India dated 9th May 1959, (page 93) under the heading 'REGULAR ARMY' sub headings 'Special List' and 'Army Educational Corps' below 'To be Jems.' (Religious Teacher) against 'Guna Nand Semwal' Jent (Religious Teacher) again read 'Barita Singh', Jemdr. from ante-dated w.e.f. 1st Jan. 1959 without effect on published in the Gazette of India, dated 16th August 1958, vide Notn. Gazette of India dated 12th March 1959, as amended by amendment.

(ii) In M. of D. Notn. No. 831, dated 24th Apr. 1959, published in the Gazette of India dated 9th May 1959, (page 93) under the heading 'REGULAR ARMY' sub headings 'Infantry—J & K Regiment' in line 27 for 'To be Jenms.' in line 28 for 'Shiv Parakash' read 'Shiv Singh'.

(below 'To be Jenms.') in line 8 for 'Brij Ram' read 'Bairat Singh'.


K. LAKSHMAN RAO, Under Secy.

No. 530, dated 5th March 1960.—The President is pleased to make the following appointments:—

**NAVY BRANCH**

Shri R. S. Madan, permtn. O.S., to be C.O.S. Grade II in an offg. capacity w.e.f. 15th Feb. 1960 until further orders vice Shri S. S. Taneja promoted.


MF/10029, Shri Satyendra Nath KUNDU, permtn Supdt. B.R. Grade I, to be Dy. Dir. Civil Engineering, in a tempy capacity with effect from 12th Jan. 1960 until further orders vice Shri Ram Das retired.

No. 531, dated 5th March 1960.—The following officer is granted leave:—

**NAVAL HEADQUARTERS**


No. 532, dated 5th March 1960.—The undermentioned officer is granted extension of leave:—

**NAVAL HEADQUARTERS**


B. R. ARORA, Amtt. C.A.O.
Technical (Signals) Branch
Rajendra Kumar VEDWA (5831), Sankarakshanan NAGESWARAN (5832), Aniruddha Kumar GHOSH (5835) and Vinodra MAHajan (5837), 1st Dec. 1959.

Technical (Armament) Branch
Manjit Singh MANN (5838), Kausalya Kishore PANDEY (5839) and Yeshwantrao Trimbak JOG (5840), 1st Dec. 1959.

No. 589, dated 10th March 1960.—The President is pleased to confirm the Permanent Commission of the undermentioned officers who were appointed on probation:—

INDIAN AIR FORCE
G.D. (Rank) Branch

No. 540, dated 29th February 1960.—The undermentioned Flt. Offrs. are promoted to the sub-s rank of Flt. Lt.

INDIAN AIR FORCE
A. (P) S. D. Branch
Teja Singh (5885) 17th Feb. 1958

G. D. (P) Branch

Tech. (Eng.) Branch
P. N. Kulkarni (5222) 7th Sep. 1959.

Education Branch
B. Swarup (4628), H. S. Nagpal (4629), S. L. Chopra (4630), K. Narendra Singh (4631), S. D. Saxena (4632), U. S. Shrivastava (4635), M. V. Naralwadekar (4636), T. B. Sivastava (4637), R. M. Saxena (4637), J. R. Trehan (4638), M. S. Tandon (4639), H. S. Mehta (4640), R. Kumar (4641), P. C. Chaturvedi (4642), D. S. Gupta (4643) 9th Nov. 1959.

AUXILIARY AIR FORCE
G.D. (P) Branch

No. 541, dated 5th March 1960.—The undermentioned Pil. Offr. is promoted to the sub-s rank of Flg. Offr.—

INDIAN AIR FORCE
G. D. (P) Branch

No. 542, dated 5th March 1960.—The undermentioned officer is permitted to resign his permanent commission:—

INDIAN AIR FORCE
G. D. (P) Branch

S. KRISHNAMOORTHY, Under Secy.